

<i>Sl.No.</i>	<i>Place</i>	<i>State</i>
37.	Murshidabad	West Bengal
38.	Calcutta	
39.	Delhi	Union Territory

[*Translation*]

**Pilots of Vayudoot Engaged in Private Practice**

8816. DR. LAL BAHADUR RAWAL:  
SHRI RATILAL VARMA :  
SHRIMATI BHAVNA  
CHIKHILIA:  
DR. RAMESH CHAND  
TOMAR:  
SHRI DEVI BUX SINGH:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether some pilots of the vayudoot are operating aircraft of some private companies;

(b) if so, whether any agreement has been reached with the Government in this regard:

(c) if so, the details thereof;

(d) whether these pilots have been taking regular salaries from the Vayudoot regularly; and

(e) if so, the reasons therefor and the action proposed to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAD SCINDIA): (a) to (e). Information is being collected.

**Vayudoot Services**

8817. SHRI BALRAJ PASSI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the services of the Vayudoot are not regular in several areas; and

(b) if so, the remedial measure proposed to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Yes, Sir. Cancellation and delays do occur at times due to reasons beyond the control of the airline: It is, however, the constant endeavour of Vayudoot to improve its on time performance and to ensure uninterrupted operations within the constraints of resources.

**Expenditure of Foreign Tourists**

8818. SHRI BRIJ BHUSHAN SHARAN SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the number of foreign tourists has decreased to a great extent in March, 1992 due to imposition of 20 per cent expenditure tax on foreign tourists;

(b) whether the Government propose to withdraw this tax; and

(c) if not, the reasons therefor?